

Sl. No.	Name of the unit	Approved capacity (tonnes/annum)	Location	Approximate production during 1984-85 (tonnes)
1.	M/s Baroda Rayon Corpn. Limited, Bombay.	1777	Gujarat	1440
2.	M/s Petrofils Cooperative Limited, Baroda.	9000	Gujarat	8150
3.	M/s Century Enka Ltd., Poona.	6540	Maharashtra	5790
4.	M/s Garware Nylons Limited, Bombay.	1710	Maharashtra	2060
5.	M/s Nirlon Synthetic Fibres and Chemicals Ltd., Bombay.	2655	Maharashtra	2780
6.	M/s Orkay Silk Mills Ltd., Bombay.	6000	Maharashtra	6120
7.	M/s Reliance Textile Industries Limited, Bombay.	25125	Maharashtra	20430
8.	M/s Stretch Fibres Limited, Nagpur.	135	Maharashtra	—
9.	M/s Shree Synthetics Limited, Ujjain.	576	Madhya Pradesh	2020
10.	M/s J. K. Synthetics Ltd., New Delhi.	6960	Rajasthan	3180
11.	M/s Modipon Limited Modinagar.	1723	Uttar Pradesh	3720
12.	M/s Indian Organic Chemicals Limited, Bombay.	3500	Tamil Nadu	—
	Total	65701		55690

The demand for polyester filament yarn by 1989-90 has been estimated as 90,000 tonnes/annum. State-wise demand for this item has not been assessed.

The creation of additional capacity for manufacture of polyester filament yarn will be considered on merits having regard to all factors.

[English]

COMMUNICATIONS be pleased to state :

Deterioration in Telephone Service

6459. PROF. NARAIN CHAND PARASHAR : Will the Minister of

(a) whether attention of Government has been drawn to the news item captioned "Dead phones in industrial hub" appeared in the Tribune of 6 February, 1985;

(b) if so, the details thereof;

(c) the reasons for deterioration in the telephone services; and

(d) the action taken by Government to improve the situation ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) The news item relates to telephone services provided to the Faridabad and Balabgarh complexes being unsatisfactory and non-availability of calls to Delhi. It also mentions about the Delhi-Faridabad coaxial telecommunication system and other related matters.

(c) There is generally no deterioration in telephone services during the last six months. However, the Department is siezed of the difficulties being faced by the subscribers and is making consistent efforts to improve the service.

(d) The following steps have been taken to further improve the situation :

1. "Demand Trunk Exchange" has been opened in Faridabad in January, 1985.
2. Special maintenance efforts are being made to upgrade the system.
3. A coaxial cable between Janpath-New Delhi to Faridabad has been commissioned and hot lines have been provided to about forty subscribers.
4. A new Tandem exchange is proposed to be commissioned in Janpath in replacement of old Connaught Place Tandem in June, 1985.

Uniformity in Granting Stipends to Wards of Sainik School

6460. **PROF. NARAIN CHAND PARASHAR :** Will the Minister of DEFENCE be pleased to state :

(a) whether Government propose to persuade the State Government regarding a

uniform level of income limit to the parents for the award of stipends to their wards admitted in the respective Sainik Schools;

(b) if so, the likely date by which it would be done;

(c) if not, the reasons therefor; and

(d) the steps envisaged by Government for ensuring uniformity in the conditions of study, rate of stipends, income limits of the parents etc. so as to facilitate migration, in exceptional cases ?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO) : (a) to (d). Government of India, State Governments and Union Territory Administrations have instituted scholarship schemes to enable children from weaker sections of society to study in Sainik Schools and avail of public school education facilities. The State Government scholarships are admissible only to those domiciled in the concerned State. As these are State Government scholarships, the discretion regarding laying down of income limit of parents, or other conditions for award of scholarships, rests with the individual State Governments.

2. All Sainik Schools are governed by a uniform set of rules called the Sainik Schools Society Rules and Regulations. The rate of fees payable in respect of each student studying in a Sainik School is also fixed by the Society. Migration/transfer from one Sainik School to another is permitted only on well established compassionate grounds. These cases are very rare and income of parents do not come in the way of migration.

Delay in Printing upto-date Cantonments Act, 1924

6461. **SHRI MANIK REDDY :** Will the Minister of DEFENCE be pleased to state :

(a) whether exhaustive amendments have been made in the Cantonment Act, 1924;

(b) whether the latest amended Act inclusive of all upto-date amendments has not yet been published by Government due to which great hardship is being faced by the people concerned throughout the country;